Name of the corporate debtor: ACCUTIME LOGISTICS (P) Ltd

Date of commencem

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolve

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.		Details of claim received		
No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted
	NIL		NIL	NIL

14/01/2022 ency Resolution Process for Corporate Persons) Regulations, 2016

Details of claim adn					
Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	

#REF!

Amount of any mutual dues, that may beset- off	Amount of claim not	Amount of claim under verification	Remarks, if any